

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 123 of 2015 & IA No. 196 of 2015**

**Dated: 18<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Hubli Electricity Supply Company Ltd. (HESCOM) & Anr. .... Appellant (s)  
Versus  
Fortune Five Hydel Projects Pvt. Ltd. & Anr. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Mohit Chadha  
Ms. Trisha Ray Chaudhuri

Counsel for the Respondent(s) : Mr. Shridhar Prabhu  
Mr. Anantha Narayana M.G.  
for R-1

**ORDER**

List the matter on **19.01.2016**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah  
Technical Member  
Pr/vg**

**(Justice Ranjana P. Desai)  
Chairperson**